SCHEDULE-I FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF

SOHRAB SPINNING MILLS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	**Sohrab Spinning Mills Limited**
2.	Date of incorporation of corporate debtor	**18.07.1989**
3.	Authority under which corporate debtor is incorporated / registered	**Registrar of Companies – Punjab under the Companies Act, 1956**
4.	Corporate Identity No. of corporate debtor	**U17115PB1989PLC009524**
5.	Address of the registered office and principal office of corporate debtor	**Nabha Road, Malerkotla, Distt. Sangrur, Punjab - 148023**
6.	Insolvency commencement date in respect of corporate debtor	**22.02.2023**
7.	Estimated date of closure of insolvency resolution process	**21.08.2023**
8.	Name and registration number of the insolvency professional acting as interim resolution professional	**Rajeev Bhambri** **IBBI/IPA-002/IP-N00152/2017-18/10399**
9.	Address and e-mail of the interim resolution professional, as registered with the Board	**Rajeev Bhambri** **SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003.** rajeev.bhambri@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	**SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003.** sohrabcirp@gmail.com
11.	Last date for submission of claims	**08.03.2023**
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	**Not Applicable**
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	**Not Applicable**
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	**Web link:** https://www.ibbi.gov.in/home/downloads **Not Applicable**

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Sohrab Spinning Mills Limited** on **22.02.2023**. The creditors of **Sohrab Spinning Mills Limited**, are hereby called upon to submit their claims with proof on or before **08.03.2022** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 24.02.2023
Place: LUDHIANA

RAJEEV BHAMBRI
Interim Resolution Professional
IBBI/IPA-002/IP-N00152/2017-18/10399
AFA Cert. No. AA2-10399-02-081123-202265 valid till 08.11.2023
SCO No.9, 2nd Floor, Jandu Tower,
Miller Ganj, Ludhiana – 141003

ਦਾ ਲਭ ਨਹੀਂ ਰਿਹਾ ਅਤੇ ਇਸ ਸਬੰਧ ਗੁਆਚੀ ਰਿਪੋਰਟ ਨੰਬਰ 281446/2022 ਮਿਤੀ 19/10/2022 ਪੀ.ਐਸ. ਸਿਟੀ, ਰਾਜਪੁਰਾ ਵਿਖੇ ਦਰਜ ਕਰਵਾ ਦਿੱਤੀ ਗਈ ਹੈ ਤੇ ਜੇਕਰ ਕਿਸੇ ਵਿਅਕਤੀ ਨੂੰ ਇਹ ਪ੍ਰਾਪਤ ਹੁੰਦੀ ਹੈ ਜਾਂ ਜੇਕਰ ਕਿਸੇ ਵਿਅਕਤੀ ਦਾ ਉਪਰੋਕਤ ਵਿਕਰੀ ਡੀਡ/ਜਾਇਦਾਦ ਸਬੰਧੀ ਕਿਸੇ ਤਰੀਕੇ ਦਾ ਦਾਅਵਾ, ਹੱਕ, ਟਾਈਟਲ ਜਾਂ ਦਿਲਚਸਪੀ ਹੈ ਤਾਂ ਇਸ ਬਾਰੇ ਨਿਮਨਹਸਤਾਖਰੀ ਨੂੰ ਸਹਾਇਕ ਦਸਤਾਵੇਜ਼ਾਂ/ਸਬੂਤਾਂ ਦੇ ਨਾਲ ਲਿਖਤੀ ਰੂਪ ਵਿੱਚ ਇਸ ਨੋਟਿਸ ਦੀ ਮਿਤੀ ਤੋਂ 15 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਜਾਣਕਾਰੀ ਦੇ ਸਕਦਾ ਹੈ। ਜਿਸ ਵਿਚ ਅਸਫਲ ਰਹਿਣ 'ਤੇ ਅਜਿਹਾ ਕੋਈ ਦਾਅਵਾ ਮੰਨਿਆ ਨਹੀਂ ਜਾਵੇਗਾ।

ਸੁਮਿਤ, ਐਡਵੋਕੇਟ, ਰਾਜਪੁਰਾ ਦਫਤਰ :- ਚੈਂਬਰ ਨੰਬਰ 238, 239, ਕੋਰਟ ਕੰਪਲੈਕਸ, ਰਾਜਪੁਰਾ, ਜ਼ਿਲ੍ਹਾ ਪਟਿਆਲਾ, ਮੋਬਾਈਲ : 99140-16451 ਅਤੇ 92165-55551

ਮਿਤੀ 08-02-2019 ਸਰੰਡਰ/ਕੈਂਸਲ ਕਰਾਉਣਾ ਚਾਹੁੰਦਾ ਹੈ।

ਇਸ ਸਬੰਧੀ ਜੇਕਰ ਕਿਸੇ ਵਿਅਕਤੀ ਨੂੰ ਇਤਰਾਜ਼ ਹੋਵੇ ਤਾਂ ਉਹ ਨਿਜੀ ਤੌਰ ਤੇ ਨਿਮਨ ਹਸਤਾਖਰ ਦੇ ਦਫਤਰ ਵਿੱਚ ਪੇਸ਼ ਹੋਕੇ ਮਿਤੀ 15/03/2023 ਤੱਕ ਦੇ ਸਕਦਾ ਹੈ। ਨਿਸ਼ਚਿਤ ਮਿਤੀ ਤੱਕ ਇਤਰਾਜ਼ ਨਾ ਆਉਣ ਦੀ ਸੂਰਤ ਵਿੱਚ ਉਕਤ ਫਰਮ ਦਾ ਲਾਇਸੰਸ ਕੈਂਸਲ ਕਰ ਦਿੱਤਾ ਜਾਵੇਗਾ।

ਸਹਾਇਕ ਕਮਿਸ਼ਨਰ(ਜ),
ਵਾ: ਜ਼ਿਲ੍ਹਾ ਮੈਜਿਸਟਰੇਟ,
ਸਾਹਿਬਜ਼ਾਦਾ ਅਜੀਤ ਸਿੰਘ ਨਗਰ।

ਸਾਰਣੀ-1 ਫਾਰਮ ਏ
ਜਨਤਕ ਘੋਸ਼ਣਾ

(ਦੀਵਾਲਾ ਅਤੇ ਦੀਵਾਲੀਆਪਣ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਕਾਰਪੋਰੇਟ ਵਿਅਕਤੀਆਂ ਲਈ ਦੀਵਾਲੀਆਪਣ ਰੈਜ਼ੂਲੇਸ਼ਨ ਦੀ ਪ੍ਰਕਿਰਿਆ) ਰੈਗੂਲੇਸ਼ਨ, 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 6 ਤਹਿਤ)

ਸੋਹਰਬ ਸਪਿਨਿੰਗ ਮਿਲਜ਼ ਲਿਮਟਿਡ ਦੇ ਲੈਣਦਾਰਾਂ ਦੇ ਧਿਆਨ ਹਿੱਤ

ਸੰਬੰਧਤ ਵੇਰਵੇ

1.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦਾ ਨਾਂ	ਸੋਹਰਬ ਸਪਿਨਿੰਗ ਮਿਲਜ਼ ਲਿਮਟਿਡ
2.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਸੁਰੱਖਿਤ ਹੋਣ ਦੀ ਮਿਤੀ	18.07.1989
3.	ਅਥਾਰਟੀ ਜਿਸ ਦੇ ਅਧੀਨ ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਸੁਰੱਖਿਤ/ਰਜਿਸਟਰਡ ਹੈ।	ਕੰਪਨੀਜ਼ ਦਾ ਰਜਿਸਟਰਾਰ-ਪੰਜਾਬ, ਕੰਪਨੀਜ਼ ਐਕਟ, 1956 ਤਹਿਤ
4.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦਾ ਕਾਰਪੋਰੇਟ ਪਹਿਚਾਣ ਨੰਬਰ	U17115PB1989PLC009524
5.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਪ੍ਰਿੰਸੀਪਲ ਦਫਤਰ ਦਾ ਪਤਾ	ਨਾਭਾ ਰੋਡ, ਮਲੇਰਕੋਟਲਾ, ਜ਼ਿਲਾ ਸੰਗਰੂਰ, ਪੰਜਾਬ-148023
6.	ਕਾਰਪੋਰੇਟ ਕਰਜ਼ਦਾਰ ਦੇ ਦੀਵਾਲੀਆ ਘੋਸ਼ਿਤ ਹੋਣ ਦੀ ਮਿਤੀ	22.02.2023
7.	ਦੀਵਾਲੀਆ ਰੈਜ਼ੂਲੇਸ਼ਨ ਪ੍ਰਕਿਰਿਆ ਦੇ ਬੰਦ ਹੋਣ ਦੀ ਅਨੁਮਾਨਤ ਮਿਤੀ	21.08.2023
8.	ਦੀਵਾਲੀਆ ਪ੍ਰੋਫੈਸ਼ਰ ਜੋ ਕਿ ਅੰਤਰਿਮ ਰੈਜ਼ੂਲੇਸ਼ਨ ਪ੍ਰੋਫੈਸ਼ਰ ਦੇ ਤੌਰ 'ਤੇ ਕਾਰਜਸ਼ੀਲ ਹੈ ਦਾ ਰਜਿਸਟ੍ਰੇਸ਼ਨ ਨੰਬਰ ਅਤੇ ਨਾਂ	ਰਾਜੀਵ ਭਾਂਬਰੀ IBBI/IPA-002/IP-N00152/2017-18/10399
9.	ਅੰਤਰਿਮ ਰੈਜ਼ੂਲੇਸ਼ਨ ਪ੍ਰੋਫੈਸ਼ਰ ਦਾ ਪਤਾ ਤੇ ਈਮੇਲ ਜੋ ਕਿ ਬੋਰਡ ਵਿਖੇ ਦਰਜ ਹੈ	ਰਾਜੀਵ ਭਾਂਬਰੀ ਐਸਸੀਓ ਨੰ 9, ਦੂਜੀ ਮੰਜ਼ਿਲ, ਜੋਤੂ ਟਾਵਰ, ਮਿਲਰ ਗੰਜ, ਲੁਧਿਆਣਾ-141003 rajeev.bhambri@gmail.com
10.	ਅੰਤਰਿਮ ਰੈਜ਼ੂਲੇਸ਼ਨ ਪ੍ਰੋਫੈਸ਼ਰ ਨਾਲ ਪੱਤਰ ਵਿਹਾਰ ਕਰਨ ਦਾ ਈਮੇਲ ਅਤੇ ਪਤਾ	ਐਸਸੀਓ ਨੰ 9, ਦੂਜੀ ਮੰਜ਼ਿਲ, ਜੋਤੂ ਟਾਵਰ, ਮਿਲਰ ਗੰਜ, ਲੁਧਿਆਣਾ-141003 sohrabcirp@gmail.com
11.	ਦਾਅਵੇ ਪੇਸ਼ ਕਰਨ ਦੀ ਆਖਰੀ ਮਿਤੀ	08.03.2023
12.	ਅੰਤਰਿਮ ਰੈਜ਼ੂਲੇਸ਼ਨ ਪ੍ਰੋਫੈਸ਼ਰ ਦੁਆਰਾ ਸੈਕਸ਼ਨ 21 ਦੇ ਉਪ ਸੈਕਸ਼ਨ (6ਏ) ਦੀ ਕਲਾਜ਼ (ਬੀ) ਅਧੀਨ ਲੈਣਦਾਰਾਂ ਦਾ ਵਰਗੀਕਰਨ	ਲਾਗੂ ਨਹੀਂ
13.	ਪਹਿਚਾਣ ਕੀਤੇ ਇਨਸੌਲਵੈਂਸੀ ਪ੍ਰੋਫੈਸ਼ਰ ਦੇ ਨਾਂ ਜੋ ਲੈਣਦਾਰਾਂ ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਇਕ ਕਲਾਸ ਵਿਚ ਹਨ (ਹਰ ਇਕ ਕਲਾਸ ਵਿਚ 3 ਨਾਂ)	ਲਾਗੂ ਨਹੀਂ
14.	ੳ. ਸੰਬੰਧਤ ਫਾਰਮ ਅਤੇ ਅ. ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਉਪਲੱਬਧ ਹਨ :	ਵੈਬ ਲਿੰਕ : https://www.ibbi.gov.in/home/downloads ਲਾਗੂ ਨਹੀਂ

ਨੋਟਿਸ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਨੈਸ਼ਨਲ ਕੰਪਨੀ ਲਾਅ ਟ੍ਰਿਬਿਊਨਲ ਨੇ ਸੋਹਰਬ ਸਪਿਨਿੰਗ ਮਿਲਜ਼ ਲਿਮਟਿਡ ਦੇ ਮਿਤੀ 22.2.2023 ਨੂੰ ਕਾਰਪੋਰੇਟ ਇਨਸੌਲਵੈਂਸੀ ਰੈਜ਼ੂਲੇਸ਼ਨ ਦੀ ਪ੍ਰਕਿਰਿਆ ਸ਼ੁਰੂ ਕਰਨ ਦੇ ਹੁਕਮ ਦਿੱਤੇ ਹਨ। ਸੋਹਰਬ ਸਪਿਨਿੰਗ ਮਿਲਜ਼ ਲਿਮਟਿਡ ਦੇ ਲੈਣਦਾਰਾਂ ਨੂੰ ਉਨ੍ਹਾਂ ਦੇ ਦਾਅਵੇ ਸਬੂਤਾਂ ਸਮੇਤ ਮਿਤੀ 8.3.2022 ਤੱਕ ਜਾਂ ਪਹਿਲਾਂ ਅੰਤਰਿਮ ਰੈਜ਼ੂਲੇਸ਼ਨ ਪ੍ਰੋਫੈਸ਼ਰ ਨੂੰ ਇੰਦਰਾਜ ਨੰਬਰ 10 ਅਧੀਨ ਦੱਸੇ ਪਤੇ 'ਤੇ ਭੇਜਣ ਲਈ ਆਖਿਆ ਜਾਂਦਾ ਹੈ। ਵਿੱਤੀ ਲੈਣਦਾਰ ਆਪਣੇ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਕੇਵਲ ਇਲੈਕਟ੍ਰੋਨਿਕ ਸਾਧਨਾ ਰਾਹੀਂ ਹੀ ਪੇਸ਼ ਕਰਨਗੇ। ਹੋਰ ਲੈਣਦਾਰ ਆਪਣੇ ਦਾਅਵੇ ਨਿੱਜੀ ਰੂਪ, ਡਾਕ ਰਾਹੀਂ ਜਾਂ ਇਲੈਕਟ੍ਰੋਨਿਕ ਸਾਧਨਾਂ ਰਾਹੀਂ ਪੇਸ਼ ਕਰ ਸਕਦੇ ਹਨ। ਝੂਠੇ ਜਾਂ ਗੁੰਮਰਾਹਕੁੰਨ ਦਾਅਵੇ ਦੇ ਸਬੂਤ ਪੇਸ਼ ਕਰਨ 'ਤੇ ਜੁਰਮਾਨਾ ਵੀ ਹੋ ਸਕਦਾ ਹੈ।

ਰਾਜੀਵ ਭਾਂਬਰੀ
ਇਨਤੇਰਿਮ ਰੈਜ਼ੂਲੇਸ਼ਨ ਪ੍ਰੋਫੈਸ਼ਰ
IBBI/IPA-002/IP-N00152/2017-18/10399
ਏਐਫਏ ਸਰਟੀ. ਨੰ. ਏਏ2-10399-02-081123-202265 ਮਿਤੀ 8.11.2023 ਤੱਕ ਲਾਗੂ
ਐਸਸੀਓ ਨੰ 9, ਦੂਜੀ ਮੰਜ਼ਿਲ, ਜੋਤੂ ਟਾਵਰ,
ਮਿਲਰ ਗੰਜ, ਲੁਧਿਆਣਾ-141003

ਮਿਤੀ: 24.2.2023
ਸਥਾਨ: ਲੁਧਿਆਣਾ

ਪੰਜਾਬ ਐ
(ਭਾਰਤ ਸ

SCHEDULE-I FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
SOHRAB SPINNING MILLS LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Sohrab Spinning Mills Limited
2.	Date of incorporation of corporate debtor	18.07.1989
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies – Punjab under the Companies Act, 1956
4.	Corporate Identity No. of corporate debtor	U17115PB1989PLC009524
5.	Address of the registered office & principal office of corporate debtor	Nabha Road, Malerkotla, Distt. Sangrur, Punjab - 148023
6.	Insolvency commencement date in respect of corporate debtor	22.02.2023
7.	Estimated date of closure of insolvency resolution process	21.08.2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rajeev Bhambri IBBI/IPA-002/IP-N00152/2017-18/10399
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Rajeev Bhambri SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003. rajeev.bhambri@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SCO No.9, 2nd Floor, Jandu Tower, Miller Ganj, Ludhiana – 141003. sohrabcirp@gmail.com
11.	Last date for submission of claims	08.03.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://www.ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sohrab Spinning Mills Limited on 22.02.2023. The creditors of Sohrab Spinning Mills Limited, are hereby called upon to submit their claims with proof on or before 08.03.2022 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

RAJEEV BHAMBRI
Interim Resolution Professional
IBBI/IPA-002/IP-N00152/2017-18/10399
AFA Cert. No. AA2-10399-02-081123-202265 valid till 08.11.2023
SCO No.9, 2nd Floor, Jandu Tower,
Miller Ganj, Ludhiana – 141003

Date : 24-02-2023
Place : Ludhiana

LIC HOUSIN
Whereas, the
Reconstructio
exercise of po
Demand Notic
as briefed und
The Loanee
undersigned h
him/her under
The Loanee i
property will b
accrued there

Sr. No.	Name
1.	Applic Fashion Co-Appl Mr. Ri Chandr Loan A/

Amount outst
Date: 23.02.20

E-AUCT
11:00

E-Auction
6(2) of the
State Ban
"As is wh
borrowers
https://sb

Sr. No	
1.	1. M/ (West), D 2. Sh. Sah 3. Smt. Vi 4. Smt. Gi 5. Legal h (i). Smt. V